

(b) The quantities of Protinex Granules produced during the last three years had been as below

	Qty. (in tonne/s)	Sales value (Rs. in lakhs)
1973	422 03	389 01
1974	376 21	341 11
1975	315 03	317 12

(c) M/s Pfizer Limited were issued show cause notice for production of Protinex without a valid industrial licence/sanction. The reply of the firm, claiming that their licence for Protien Hydrolysate entitles them to manufacture Protinex, has been received and is being examined in consultation with the Ministry of Law.

States/Union Territories not connected with Railway Lines

1755 SHRI P A SANGMA Will the Minister of RAILWAYS be pleased to state

(a) the number and names of States/Union Territories which have

not yet been connected with railway lines,

(b) whether any survey work had been done in those States/territories, if so, the details thereof; and

(c) whether Government have any plan under consideration to connect the State of Meghalaya with rail-line in near future?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SUREO NARAIN) (a) The following States/Union Territories do not have any railway line

- 1 Manipur
 - 2 Meghalaya
 - 3 Arunachal Pradesh
 - 4 Mizoram
 - 5 Sikkim
 - 6 Andaman & Nicobar Islands
 - 7 Dadra Nagar Haveli
- 1 Lakshadweep

(b) A statement is attached

(c) Surveys have been completed recently for Gauhati-Burnihat and Joghopa/Pancharatnaghat to Darangiri rail links, the reports for which are under examination. A decision regarding construction of these lines would depend upon the availability of funds.

Statement

No	Name of States/Union Territory which do not have any railway line	Remarks
1	2	3
1	Manipur	Surveys have been carried out for Silchar-Jiribam new MG line and the reports have been examined. The reports revealed that the line would cost Rs. 8.37 crores and would yield a return of (-) 2.20% in the first year. A fresh traffic appraisal is in progress taking into account the latest developments.
2	Meghalaya	Surveys have been completed recently at the cost of N.L. Council for Gauhati-Burnihat rail link and the reports are under examination. The 28.31 Kms. long line is estimated to cost Rs. 8.9 crores and yield a return of 1.58% in the 6th year of opening. Another survey for a rail link from Joghopa/Pancharatnaghat to Darangiri has been carried out and the reports are under examination. A decision regarding taking up of these projects would depend upon the availability of funds.

1	2	3
3	Arunachal Pradesh	Surveys for Tipling-Itanagar line is in progress at the cost of the N.E. Council. The project will be considered for being taken up after the surveys are completed and reports are examined. Survey for extension of Rangapara-Balipara line to Bhalukpong and Murkongselek Pasghat line have already been completed and the Reports are under examination. A decision for taking up these projects would depend upon the availability of resources and the clearance by the Planning Commission.
4	Mizoram	Survey for Lalaghat/Dalabazar-Sawang/Ajal is in progress at the cost of N.E. Council. The project will be considered after the surveys are completed and reports examined.
5	Sikkim	There is no proposal at present for having a rail link connecting Sikkim.
6	Andaman & Nicobar Islands	No proposal is under consideration at present.
7	Dadra-Nagar-Haveli	No proposal is under consideration at present.
8	Lakshadweep	No proposal is under consideration at present.

Multi Member Election Commission of India

1756 SHRI G. M. BANATWALI
SHRI MUKHTIAR SINGH
MALIK;

SHRI MANI RAM BAGRI

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state.

(a) whether Tarkunde Commission had made recommendations to Government for the Multi-Member Election Commission, and if so, Government of India's reaction thereto; and

(b) whether Government propose to appoint more Members in the Election Commission and if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI NAR-SINGH YADAV): (a) and (b): One of the recommendations contained in the report of the Tarkunde Committee on Electoral Reforms is that the Election Commission should be made a multi-member body. The Government of India have not taken any decision in the matter.

Diversion of Fast Trains from Jammu to Bombay via Gurdaspur Batala

1757 DR BALDEV PRAKASH: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a proposal to divert the fast trains from Jammu to Bombay via Gurdaspur Batala on allocated days; and

(b) if so, the decision taken on the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b). There is no proposal to divert 171/172 Bombay-Jammu Tawi Express via Gurdaspur.

श्रीवचनों का मूल्य

1758. श्री फूल चन्द वर्मा: क्या पेंडोलियम तथा रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि:

(क) श्रीवचन निर्माता फर्म अपने उत्पादों का लागत मूल्य निर्धारित करने के लिए क्या आधार अपनाती है;